COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

I.A. NO. 539 OF 2017 IN APPEAL NO. 151 OF 2015 & I.A. Nos. 250, 436 of 2015 and I.A. No. 55 of 2017

Dated: 13th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Bhartiya Nabhikiya Vidyut Nigam Ltd.

...Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant (s) : Mr. E.R. Kumar

Mr. Vishal Prasad

Ms. Tanya

Counsel for Respondent (s)

Ms. Anushree Bardhan

Mr. Shubham Arya for R.1

Mr. S. Vallinayagam for R-5

<u>ORDER</u>

I.A. NO. 539 OF 2017 (Appl. for urgent listing)

No order needs to be passed as of today.

Application is dismissed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson